

Kolkata for awareness creation and training programmes on Cyber Crime investigation. National Law School, Bangalore and NALSAR University of Law, Hyderabad are also engaged in conducting several awareness and training programmes on Cyber Laws and Cyber crimes for judicial officers.

(b) A total budget of Rs. 2074.45 lakhs has so far been sanctioned by Department of Electronics and Information Technology (DeitY) for implementing the projects to train and develop Cyber Crime investigators, forensic examiners, judiciary and setting up of cyber crime investigation training labs.

(c) Rs. 500 crores has been allocated for Department of Electronics and Information Technology (DeitY) in the Twelfth Plan period (2012-17) for Cyber Security Programme including Cyber Safety, Security and Surveillance, Cyber Crime Investigations and Cyber Forensics. More funds have been requested.

#### **Spectrum trading**

3019. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is contemplating on allowing private telecom companies to go ahead with spectrum trading, if so, the details thereof; and

(b) whether Telecom Commission has given its nod for such trading, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) The Government has decided, in-principle, to permit spectrum trading. Telecom Regulatory Authority of India (TRAI) was requested to provide its recommendations on trading of spectrum. TRAI made its recommendations on "Working of Guidelines for Spectrum Trading" dated 28th January, 2014. The same is under consideration.

#### **Delay in roll-out of National Optic Fibre Network System**

3020. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is inordinate delay in the roll-out of National Optic Fibre Network system, which is affecting the target of meeting broadband connectivity to 1 lakh Gram Panchayats by March, 2014, if so, the details thereof and the reasons therefor; and

(b) the efforts being made by the Ministry to achieve its envisaged targets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) The implementation of the National Optical Fibre Network (NOFN) has been entrusted to Special Purpose Vehicle Bharat Broadband Network Limited (BBNL) which was incorporated on 25.02.2012. BBNL has appointed Bharat Sanchar Nigam Limited (BSNL), Railtel and Power Grid Corporation of India Limited (PGCIL) to execute the National Optical Fibre Network (NOFN) Project to connect all Gram Panchayats (GPs) through Optical Fibre Cable (OFC) on a nationwide scale.

The project is proposed to be executed in three phases viz.:—

Phases	No. of GPs	Likely date of completion
Phase-I	100000	September, 2014
Phase-II	100000	March, 2015
Phase-III	50000	September, 2015

Procurement orders have already been issued for optical fibre cable and tender for Gigabit capable Passive Optical Network (GPON) are under finalization.

Survey work has been completed for over 90% of Gram Panchayats to be covered in Phase-I.

Tenders for Trenching and Pipe laying works of phase-I Gram Panchayats have been issued. Implementation of work has been initiated in approximately 500 GPs. All out efforts are being made to facilitate progress in accordance with the implementation plan.

#### **Competitiveness of India IT firms**

3021. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Indian IT firms have registered gains in competitiveness; and

(b) if so, the details thereof, comparatively, during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) According